HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CRR No. 18/2016

State of J&K

....Petitioner/Applicant (s)

Through:- Mr. Ayjaz Lone, Dy. A. G.

(on video call from residence in Jammu)

V/s

Vickey Sharma

....Respondent(s)

Through:- None.

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 10.06.2020

Learned counsel for the petitioner submits that he has come to know about listing of the case just now, as such, seeks some time to prepare the case file.

Granted.

List on 19.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 10.06.2020 (Rakesh)